

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-08-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/991/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr.Ravindranath Kancherla & 1 Another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd
& 12 Others
UNDER SECTION : Sec 242(2) of CA, 2013

ORDER

Counsel for the Petitioner is led by Ld. Senior Counsel Mr. P.S. Raman.
Counsel for R1 is led by Ld. Senior Counsel Mr. R. Sankaranarayanan.
Ld. Counsel Mr. Rajiv Nayar appears for R2.

List this matter on **11.08.2021 at 3.00 P.M.** together with other connected
applications for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs